

**Central Administrative Tribunal  
Madras Bench**

**OA 310/00316/2018**

**Dated Monday the 8<sup>th</sup> day of October Two Thousand Eighteen**

**P R E S E N T**

**Hon'ble Shri. P. Madhavan, Member (J)  
&  
Hon'ble Shri. T. Jacob, Member (A)**

1. G. Meganathan  
No. 6/44, Nagarathinam Pillai Street  
Kelattipettai, Sirukulathur  
Chennai – 600 069.
2. C. Ravi  
No. 12/9, Thirunavukkarasu Street  
M.G.R. Nagar, Chennai – 600 078.
3. D. Emmanuel  
No. 3/229, Balaraman Garden Road  
Parthasarathy Nagar  
Manapakkam, Chennai – 600 125. .. Applicants

**By Advocate M/s. R. Prabhakaran**

**Vs.**

1. The Commandant  
Officers' Training Academy  
St. Thomas Mount  
Chennai – 600 016.
2. Union of India  
Rep. by the Secretary  
Ministry of Defence  
New Delhi – 110 011. .. Respondents

**By Advocate Mr. M. Kishore Kumar**

**ORAL ORDER**

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

When the matter is taken up for hearing, counsel for the applicant is represented by proxy counsel and seeks adjournment eventhough the matter is posted under the caption for dismissal. Counsel for the respondents is present. It seems that applicant is not interested in prosecuting the matter. Accordingly, the OA is dismissed for non-prosecution.

(T. Jacob)  
Member (A)

08.10.2018

(P. Madhavan)  
Member(J)

AS